## Form III

[See paragraph 8(1)]

			NOMINATIO	ON		
			for the deposit un			holder of Bonds Kalvan Deposit
Scheme Bonds I	e, 2016, he <sub>-</sub> edger Acco	reby nominate	the following person r) and receive payn	who shall	on my death hav	e the right to the
		F	PARTICULARS OF T	HE NOMINE	E:	
Date of issue	Amount Rs.	Date of repayment	Full name with expanded initials and address of nominee	Date of birth in case of minor	Relation- ship with the holder of Bonds Ledger Account	Particulars of bank account
in the e	e above t vent of my d omination in mination d	is a minor o receive the eath during the is in substitution ated	nee is minor: As on this date, amount for the time minority of the said n ion of the one alrea made by stand cancelled on re	I appoint being due cominee	Shri/Smt./Kum to the above Bond  This nomination is I registered on	ds Ledger Account
				(Signature o	f the Bonds Ledge	er Account Holder)
		e and address o	of witnesses:	nent		
			Acknowledgi	<del>HOHL</del>		

Date: ...... Authorised Official ......